

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of Cases	Case No/Year	Party	District	Valuation	Judgment passed By	Letter No. & Date
1	FAFO	3381/2004	Geetanjali vs ESIC	Gautam Buddha Nagar	455,399.00	Civil Judge	170/12.02.2016
2	FAFO	7/2006	Pami vs Amba Deep	Gautam Buddha Nagar	508,110.00	Additional Civil Judge	171/12.02.2016
3	FAFO	3055/2006	Vinod Bala vs NOIDA	Gautam Buddha Nagar	1,800,000.00	Civil Judge	174/12.02.2016
4	FAFO	2043/2012	Bhupendra vs Ram Bai	Gautam Buddha Nagar	1,000,000.00	Civil Judge	168/12.02.2016
5	FAFO	3758/2012	Harish vs Madhyam	Gautam Buddha Nagar	2,500,000.00	Civil Judge	169/12.02.2016
6	FAFO	3757/2012	GDA vs Madhyam	Gautam Buddha Nagar	2,500,000.00	Civil Judge	173/12.02.2016
7	FAFO	1216/2013	Shiraz vs Overseas	Gautam Buddha Nagar	1,980,000.00	Additional Civil Judge(Second)	172/12.02.2016
8	FAFO	2961/2013	Rashmi vs Bansanti	Gautam Buddha Nagar	908,000.00	Additional Civil Judge	175/12.02.2016
9	FAFO	2987/2009	Sharda Devi vs Fireram	Gautam Buddha Nagar	400,000.00	Civil Judge	167/12.02.2016
10	FAFO	1071/2012	Rais Vs. Aslam	JP Nagar/Amroha	6,00,000.00	Civil Judge	166/12.02.2016
11	FAFO	2250/2013	Arshi Vs. Shan	JP Nagar/Amroha	7,60,000.00	Civil Judge	165/12.02.2016